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NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCA/94/CAA/2017  
NAME OF THE TRANSFEROR : DALMIA CEMENT (BHARAT) LTD & ADHUNIK  
CEMENT LTD  
NAME OF THE TRANSFERRE : ADHUNIK MSP CEMENT ASAM LTD  
UNDER SECTION : 230

S.No.	Name (in Capital)	Represented by	Signature
1.	P.H. ARVINDH PANDIAN Sr. Adv. for VISHNU MOHAN	Applicant	

**ORDER**

Shri P H Arvindh Pandian, senior counsel for the applicant present. Heard his arguments in part. For continuation, the matter is put up on 10.07.2017 at 10.30 A.M.

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)